

(5) 3rd Report (8th Lok Sabha) on Expensions of Vijayawada Trunk Automatic Exchange, Arrears of Telephone revenue and Excess billing STD--barring and Telephone complaints.

(6) 9th Report (8th Lok Sabha) on Union Excise Duties.

(7) 30th Report (8th Lok Sabha) on Central Railway Construction of Broad Gauge Railway line between Diva and Bassein road station and North Eastern Railway Gauge conversion from Samasthipur to Darbhanga.

(8) 58th Report (8th Lok Sabha) on Incorrect deduction in respect of inter corporate dividends.

(9) 62nd Report (8th Lok Sabha) on Performance of suburban services of the Central Railway.

(10) 109th Report (8th Lok Sabha) on union Excise Duties irregualr grant of exemption on production in small scale units for and on behalf of large scale units.

(11) 118th Report (8th Lok Sabha) on Compensation claims arising from movement of foodgrain wagons.

(12) 126th Report (8th Lok Sabha) on Procurement and Utilisation of Tank Wagons.

(13) 172nd Report (8th Lok Sabha) on Licensing of Land at Wadi Bunder to a firm.

(14) 174th Report (8th Lok Sabha) on Tea Board.

(15) 185th Report (8th Lok Sabha) on Five Star Hotel at Indira Gandhi Stadium Complex.

(16) 1st Report (9th Lok Sabha) on BOXN Wagons.

(17) 7th Report (9th Lok Sabha) on Customs Receipts--Working of inland customs bonded warehouses.

(18) 21st Report (9th Lok Sabha) on import and distribution of Fertilisers.

(19) 12th Report ((10th Lok Sabha) on Research Reactor Dhruva.

(20) 21st Report (10th Lok Sabha) on Imact of the central excise duty concessions in respect of man-made fibres and yarn in the Budget 1988 on prices.

(21) 59th Report (10th Lok Sabha) on Procurement of defective imported parachutes.

(22) 63rd Report (10th Lok Sabha) on Export Processing Zones.

(23) 64th Report (10th Lok Sabha) on Postal Services in Rural Areas.

(24) 69th Report (10th Lok Sabha) on Union Excise Duties Non Levy/Short Levy of duty to incorrect grant of exemption Motor-Vehicles.

(25) 86th Report (10th Lok Sabha) on Production of an armoured vehicle "Z", its gun and ammunition.

14.31½ hrs.

## COMMITTE ON PUBLIC UNDERTAKINGS

### (i) Fifty-Second and Fifty-Third Reports

[English]

SN. LDR. KAMAL CHAUDHARY (Hoshiarpur) : Sir, I beg to present the following Reports and Minutes (Hindi and English versions) of the Committee on Public Undertakings :

(1) Firty-Second Report on Action Taken by Government on the recommendations contained in their Thirty-Seventh Report on Steel Authority of India Limited, -Bokaro Steel Plant.

(2) Fifty-Third Report on Steel Authority of India Limited -- Bhilai Steel Plant and Minutes of the sittings of the Committee relating thereto.

[English]

### (ii) Minutes

SN. LDR KAMAL CHAUDHARY (Hoshiarpur) ; Sir, I beg to lay on the Table the Minutes (Hindi and English versions) of the sittings of the Committee the Public Undertakings relating to Procedural and Miscellaneous matters.

14.32¼ hrs.

## COMMITTEE OF PRIVILEGES

[English]

### Fifth Report

SHRI RANGARAJAN KUMARMANGALAM (Sa-lem) : Sir, I beg to present the Fifth Report (Hindi and English versions) of the Committee of Privileges.